

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 713 of 2019

IN THE MATTER OF:

Prayag Polytech Pvt. Ltd.

...Appellant

Vs

Gem Batteries Pvt. Ltd.

....Respondent

Present:

For Appellant: Mr. Vipul Ganda, Ms. Shreya Jain and Ms. Alexandra Celestine, Advocates

For Respondent:

ORDER

27.08.2019 Due to paucity of time, the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on **24th September, 2019**.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Sk